

**Government of Jammu and Kashmir**  
**Department of Culture**  
**Civil Secretariat Jammu.**

**Notification,**  
**Jammu, the <sup>3rd</sup>-----March, 2021**

**S.O. 73** : In exercise of the powers conferred by Sub-section (1) of section 3 of Jammu and Kashmir Ancient Monuments Preservation Act, Samvat; 1977(1920-AD) (Act No. V- of 1977), the Government on the recommendations of Director, Archives, Archaeology & Museums, Jammu & Kashmir, hereby declare **“Radha Krishan, Temple, Miran Sahab, Jammu, alongwith land measuring 03 Kanals and 06 Marlas (under survey No 174),”** as a **“Protected Monument”** within the meaning of the said Act.

By order of the Government of Jammu and Kashmir.

**Sd/-**

(Sarmad Hafeez)IAS  
Secretary to the Government  
Culture Department

Dated:- **03**-03-2021

No. Cul/Arch/03/2020

1. Financial Commissioner, Revenue, Department.
2. Principal Secretary, to Hon,ble Lieutenant Governor.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Divisional Commissioner, Jammu.
5. Secretary to Department of Law, Justice and Parliamentary Affairs.
6. Director, Archives, Archaeology & Museums, J&K. Jammu.
7. Director, Information, J&K, Jammu.
8. OSD, to Advisor (BK) to Hon'ble Lieutenant Governor.
9. General Manager, Government Press, Jammu, for publication in Government Gazette.
10. Private Secretary, to Secretary to the Government Department of Culture.
11. Stock file/ S.O. file.



(Muni Lal Sharma)

Under Secretary to the Government  
Department of Culture

